

(9)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No
.....

Janki Lal Versus G.O.

Date of Order

Orders

DA 9/98

D. B. not formed today. 18.1.2001
No listed before D. E. on.....

By Registrar 25/11/2000
C.A.T. Jaipur Bench

25-11-2000

power is cited
by Mr. K. S. Sharma

As advised in
the previous order
25/11/2000

18/1/2001 None present for the parties

On perusal of the order-sheet
it appears that none was present for the
applicant on 25.11.2000, 31.12.2000 and today.
It appears that applicant has lost interest
in the case. Therefore, this OA is dismissed in
default and for non-prosecution.

A. P. NAGRATH
ADMINISTRATIVE MEMBER

S. K. Agarwal
Member (Judicial)

Record
Copy sent to
applicant
vide 7262
Date 24/1/01